

**Compliance report  
In  
The matter  
Of  
Original Application No. 433/2019**

**Residents of Village Nodal Wagar, P.S. Naraura, Bulandshahar**

**Applicant(s)**

**Versus**

**Status of Uttar Pradesh**

**Respondent(s)**

**Background:-**

The Hon'ble NGT (PRINCIPAL BENCH) vide its order dated 04/07/2019 mentioned

*"Allegation in this letter, which has been treated as an application, is that STP Unit at Narora, District Bulandshahr, Uttar Pradesh is discharging untreated waste water in River Ganga.*

*Let the Uttar Pradesh state PCB look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within one month by e-mail at judicial-ngt@gov.in"*

In Compliance of Directions of Hon'ble NGT, inspection of STP Narora, Bulandshahar was conducted on September 19, 2019 by the officials of Regional Office, U.P. Pollution Control Board, Bulandshahar.

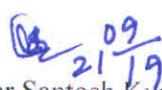
**Observations on STP Narora, Bulandshahar**

1. STP Narora, District Bulandshahr was established in the year of 2018 by the Uttar Pradesh Jal Nigam, Ghaziabad and the capacity of STP Narora is 4 MLD.
2. The coordinates of STP Narora, District Bulandshahar are 28°12'42.8"N 78°22'39.5"E.
3. At the time of inspection, STP Narora was not found operational & untreated sewage is being discharged in the Kaccha Pond, which is about 100 Meter adjacent to bond near Ganga River.
4. For discharging the treated effluent from STP there is no pipeline lying. An Irrigation Canal is situated at Village Dak Nagla, Tehsil Dibai, District Bulandshahar. This Canal will be used for discharging the treated effluent of STP. At presently, there is no pipeline lying between STP to canal.
5. Due to non compliance of Water Act, 1974 by U.P. Jal Nigam to regarding constructed Sewage Treatment Plant, the penalty has been imposed in the form of environmental compensation of Rs 79, 80,000 (Rupees seventy nine lakhs eighty thousand only) on U.P. Jal Nigam/ULB to General Manager / Project Manager, Yamuna Pollution Unit Uttar Pradesh Jal Nigam, Ghaziabad for lake in treatment of the sewage at Narora City. Copy Enclosed.
6. Present time, the domestic effluent was found discharge in the Kaccha pond, which is situated at the front of remanand Dhaam Ram Nagariya Ashram, Narora, Bulandshahar.

**The recommendation based on above observations-**

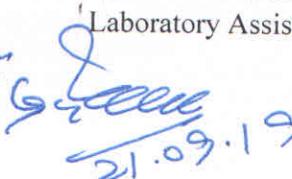
- (i) The total sewage water must be treated by the Narora Sewage treatment plant.
- (ii) Treated sewage should be used for irrigation purposes.
- (iii) Any type of effluent should not be discharged in to the River Ganga in any conditions.
- (iv) STP Unit should be directed to comply the provision of Water (Prevention & Control of Pollution) Act, 1974.

  
(Jitendra Sharma)  
Laboratory Assistant

  
(Kunwar Santosh Kumar)  
Junior Engineer

  
(Ajay Kumar)  
Assistant Environmental Engineer

**Regional Officer**

  
21.09.19